

1

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY
OFFICE OF THE SENIOR MANAGER (JAL)-I
SECTOR-5, NOIDA

No: Noida/SM(Jal)-I/2022/.15.8.....

Dated 06/05/2022

To
The Consultant –Judicial-NGT (P.B.)
Email ID : judicial-ngt@gov.in

SUBJECT : UPDATES ON THE PROPOSED ACTION PLAN IN COMPLIANCE TO HON'BLE NGT DIRECTION:

Ref.: NGT OA No. 1002/2018 titled AbhistKusum Gupta Vs State of Uttar Pradesh & Others
Hon'ble NGT order dated 23.12.2021.

In compliance with the Hon'ble NGT direction on dt. 23.12.2021 for NOIDA. An update on the submitted action plan is hereby furnished for the ready perusal and sympathetic consideration please:

Sr. No.	Direction	Action												
1	Point No.-12 (5) Nagar Palika has requested NOIDA Authority to provide vacant land for installation of STP.	The Executive officer of Nagar Palika Khoda has been informed that there is no land available near Khoda for construction of STP in adjacent sector-55, 56, 57, 58 & 62 of Noida. Details as per annexure-A												
2	Point No.-15 Regarding engaging dedicated monitoring cell manned by qualified environmental professionals.	In compliance of Hon'ble NGT order dt. 23.12.2021 a letter has been sent to Director, CSIR-National Environmental Engineering Research Institute (NEERI) and WAPCOS Ltd. to give their consent offer for providing Environmental professionals advice as per Hon'ble NGT order. Wapcos has submitted proposal for this and NEERI is in process to submit. After receiving proposal of both agencies the offer will be evaluated and final decision for engaging agencies will be taken within one month. Details as per annexure-B												
3	Point No.-20 (i) Discrepancies pointed out in para 13 regarding functional status of STPs, their compliance and connectivity to sewers to be addressed and clarified considering desludging and maintenance of sewer lines.	As per discrepancies mentioned in Hon'ble court order in submitted compliance report Page no.-9 & S.No. 77 about Airforce Naval Housing Board (Jalvayu Tower) is wrongly mentioned that "STP found working" where as the STP is not constructed at this Group Housing. Sewerage of this group housing connected to main sewer line Noida & treated in central sewage treatment plant (CSTP). STP of 95 nos. listed Group Housing societies were inspected. The details of STPs as follows :- <table border="1"> <thead> <tr> <th>Description</th> <th>As per compliance Dated 23.12.2021</th> <th>Status as on Dated 06.05.2022</th> </tr> </thead> <tbody> <tr> <td>Compliant sample as per UPPCB</td> <td>12</td> <td>36</td> </tr> <tr> <td>Non-compliant sample as per UPPCB</td> <td>55</td> <td>38</td> </tr> <tr> <td>Installed STPs</td> <td>72</td> <td>76</td> </tr> </tbody> </table> Note : <ul style="list-style-type: none"> • Notice already sent by planning department on dated 08.04.2022 to 38 nos. non-compliant group housing societies. Annexure –B (i) 	Description	As per compliance Dated 23.12.2021	Status as on Dated 06.05.2022	Compliant sample as per UPPCB	12	36	Non-compliant sample as per UPPCB	55	38	Installed STPs	72	76
Description	As per compliance Dated 23.12.2021	Status as on Dated 06.05.2022												
Compliant sample as per UPPCB	12	36												
Non-compliant sample as per UPPCB	55	38												
Installed STPs	72	76												


(Sanjay Parashar)
Senior Manager
Jal Div-I NOIDA

S.N	Description	Status Dated 23.12.2021	Status as on Dated 06.05.22
1	Nos. of Group Housing Installed STPs.	Sample taken	72
		Sample not taken due to under maintenance	-
			74
			02
			76
2	Environment Clearance cleared & U.P. Pollution Control Board has issued CTO. Their sewage connected to the Central Sewage Treatment Plant (CSTP) of Noida.	04	04
3	Connected in Noida sewer line and at present their sewer is treated in Sewage Treatment Plant (STP) (Noida) as per Occupancy Certificate.	07	07
4 (C)	Issue regarding completion of these 4 projects of Amrapali is being monitored by Hon'ble Supreme Court.	04	04
5	Under Construction project. At present no sewage is generated.	01	01
6 (D)	Undertaking given by Builder with timeline for operationalization of STP.	07	03
	Total Nos. of Group Housing Societies	95	95
<p>Note :-</p> <p>4 (C) NBCC has been deputed as the working agency by hon'ble Supreme court 4 nos. group housing societies.</p> <p>04 nos of GH societies ((1) M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-I), (2) M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-II), (3) M/S AMRAPALI PRIENCELEY ESTATE PVT. LTD., (4) M/s Amrapali Silicon City Pvt. Ltd.) STPs Construction work is under progress, on direction of Supreme Court. Temporary occupancy certificate issued.</p> <p>Details as per annexure-C (for sr. no. 2, 3, 4, 5 & 6)</p>			
4	Point No.-20 (ii) Action against violators and colluders under Section 3 of PMLA Act, 2002, IPC as well as under Section 133 of Cr. PC to be looked into.	<p>FIR have been lodged against 04 nos. (1. M/s Assotech Windsor Court, 2. M/s Gardenia India Ltd., 3. Futech Shelters Pvt. Ltd., 4. Skytech Const. Pvt. Ltd.) of promoter builders out of which 01 nos. builder (M/s Assotech Windsor Court) has made STP operational. Rest 03 nos. builders are still defaulters.</p> <p>FIR copy enclosed as per annexure-D</p>	
5	Point No.-20 (iii) Granting partial or completion certificates must be compliant with EC/Consent conditions.	<p>In compliance of Hon'ble NGT direction Office order have been issued on dated 04.03.2022.</p> <p>Office order has been issued to ensure State Environmental Impact Assessment Authority (SEIAA) compliance STP before giving partial O.C. or complete O.C. by Authority in all category properties.</p> <p>Details as per annexure-E</p>	

<p>6</p>	<p>Point No.-20 (iv) Completion of ongoing sewerage network to be ensured and steps taken in respect of 30 drains and their termination to respective existing or new STPs.</p>	<p>A) One nos. wetland work has been awarded on Noida drain to U.P. Irrigation department In process of developing In-situ treatment using constructed wetland technique for Noida drain in consultation with Prof. C R Babu (CEMDE, University of Delhi) on dated 18.02.2021 (as per MOU) as a pilot project. Work completed. Details enclosed per annexure-F</p> <p>B) Two nos. In-situ remediation wetlands in Noida irrigation drain also have been awarded on 05 Jan, 2022 in downstream as per advise of Prof. C.R. Babu. The construction of wetlands in progress and work will complete upto 31 December, 2022 (as per MOU). Physical progress of both wetlands is 15%. Details enclosed per annexure-G</p> <p>Work Completed 02 nos. ongoing projects out of 10 nos. sewer strengthening projects of sewerage network have been completed. That is all 10 sewer strengthening projects have been completed.</p> <table border="1" data-bbox="518 996 1460 1153"> <tr> <td>10 nos. sewerage strengthening works</td> <td>As per compliance Dated 23.12.2021</td> <td>Status as on Dated 06.05.2022</td> </tr> <tr> <td>Status of completed work</td> <td>08</td> <td>10 (100%)</td> </tr> </table> <p>Details as per Annexure-H</p> <p>Total 30 drains are merging in Kondli, UP, Irrigation drain</p> <ul style="list-style-type: none"> • Guidance of Professor C.R Babu, Department of Environment, Delhi University has been sought to suggest remedial measure. • Professor C.R Babu inspected 15 major drains along with Noida officials & has submitted preliminary report, highlights of the same is as below :- <ul style="list-style-type: none"> ○ Drains are classified into 3 types based on its width as major, medium & minor. ○ Bio Remediation method has been proposed for major & medium drains. Construction of In-Setu Wetland & Plantation has also been proposed. ○ Construction of sump well has been proposed for Minor drains which would connect them to STP. <p>In compliance of Hon'ble NGT order dated 23.12.2021 to trap drains by constructing "In-situ & Ex-situ treatment of domestic waste water flowing in drains of Noida city". Noida has deputed environmental expert NEERI (National Environment Engineering Research Institute) Department of Science and Technology Govt. of India for the preperation of DPR for construction of In-</p>	10 nos. sewerage strengthening works	As per compliance Dated 23.12.2021	Status as on Dated 06.05.2022	Status of completed work	08	10 (100%)
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Status of completed work	08	10 (100%)						


 (Sanjay Parashar)
 Senior Manager
 Jal Div-I, NOIDA

		<p>situ/Ex-situ wetland and construction of minor STPs over drains. NEERI submitted project proposal for "In-situ & Ex-situ treatment of domestic waste water flowing in drains of Noida city" and NEERI has submitted the M.O.U. draft for approval after comments raised by finance department and M.O.U. will be signed by 15 may, 2022.</p> <p>Time line – June, 2023</p> <p>Details enclosed per Annexure-I</p>												
6	<p>Point No.-20 (v) Mode of disposal of 6 existing STPs to be compliant with standards, including fecal coliform and utilization of treated effluents to be ensured.</p>	<p><u>Noida has six numbers of fully functional Sewage Treatment Plants (STPs). Existing capacity of six STPs is 231 MLD. Sewage generation on an average is 215 MLD.</u></p> <ol style="list-style-type: none"> 1. All six STPs in noida located in sector 50, 54, 123 and 168 are running as per standardised design of Sequence Batch Reactor (SBR) technology, including ensuring fecal coliform on the originally designed parameter. To include the newly introduced parameter of fecal coliform by NGT/NamamiGange,TTP (Tertiary Treatment Plant) and UV plant (Ultraviolet plant) have been proposed. A proposal incorporating these new standards of TTP and UV plant is being formulated and will be submitted soon for administrative approval. Expected completion by September, 2023. 2. Present utilization of treated effluents is as follows: <ol style="list-style-type: none"> 2 (A). To irrigate parks, green belts, dust-free zones along the roads by Horticulture, Golf Course sector 38A, Botanical Garden, Biodiversity Park, Dalit PrernaSthal and Stadium sector 21 A in Noida. Further order has been passed to use treated water in remaining parks and green belts where originally laid out treated water lines are no longer functional due to developmental damage. 2 (B). For use in construction projects by private builders and construction projects by government builders on a chargeable basis. 2 (C). For filling firefighting stations 2 (D). To fill the operational wetlands in sector 54 and 91. 2 (E). For sprinkling water on roadsides and ongoing construction work sites to avoid dust settlement. 3. OCEMS (Online Continuous Effluent Monitoring Systems) is being installed at 04 STP (02 at sector 54; 02 at sector 50) and the other two STPs in sector 123 and sector 168 are under tendering process. <p>Two new STPs are under construction.</p> <table border="1" style="width: 100%; border-collapse: collapse; margin: 10px 0;"> <thead> <tr> <th style="width: 15%;">STP</th> <th style="width: 25%;">As per compliance dt. 23.12.2021 Progress (%)</th> <th style="width: 25%;">Present progress (%)</th> <th style="width: 35%;">Total cost of project (in Cr.)</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">80 MLD</td> <td style="text-align: center;">73%</td> <td style="text-align: center;">87%</td> <td style="text-align: center;">Rs. 115.44</td> </tr> <tr> <td style="text-align: center;">100 MLD</td> <td style="text-align: center;">76%</td> <td style="text-align: center;">92%</td> <td style="text-align: center;">Rs. 143.58</td> </tr> </tbody> </table> <p>Date of Completion as per Contract Bond 02.09.2022 Trial of STP will start in August-2022.</p> <p>Details of progress are as per Annexure-J</p>	STP	As per compliance dt. 23.12.2021 Progress (%)	Present progress (%)	Total cost of project (in Cr.)	80 MLD	73%	87%	Rs. 115.44	100 MLD	76%	92%	Rs. 143.58
STP	As per compliance dt. 23.12.2021 Progress (%)	Present progress (%)	Total cost of project (in Cr.)											
80 MLD	73%	87%	Rs. 115.44											
100 MLD	76%	92%	Rs. 143.58											

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In compliance of Hon'ble NGT orders dated 23.12.2021 updated progress is here by submitted for perusal please.

All respective enclosure as shown above has been enclosed.


(SANJAY PARASHAR)
SENIOR MANAGER
JAL DIVISION-I, NOIDA

Copy to

1. P.S. to Chief Executive Officer.
2. Additional Chief Executive Officer (M).
3. Additional Chief Executive Officer (P).
4. Central Pollution Control Board. (mscb.cpcb@gov.in)
5. Environment, Forest and Climate Change Department Section-7, U.P. Govt. (soenvups@rediffmail.com)
6. U.P. Pollution Control Board. (ms@uppcb.com, ceo1@uppcb.com)
7. R.O. UPPCB, G.B. Nagar (UP) (ronoida@uppcb.in)
8. OSD (T).
9. Principal General Manager, Noida
10. General Manager, Noida
11. General Manager (Planing), Noida
12. Dy. General Manager (Jal), Noida
13. Senior Project Engineer (Health), Noida
14. Senior Manager (Work Circle 1 to 10), Noida
15. Senior Manager (Jal-II & III), Noida
16. Guard File.


SENIOR MANAGER
JAL DIVISION-I, NOIDA

नवीन ओखला औद्योगिक विकास प्राधिकरण
मुख्य प्रशासनिक भवन, सैक्टर-06, नौएडा

पत्र संख्या: नौएडा/मु0वा0नि0/2022/2608
दिनांक: 4-4-2022

प्रेषक,

महाप्रबन्धक (नियोजन),
नौएडा

सेवा में,

अधिकासी अधिकारी,
नगर पालिका परिषद्,
खोडा।

विषय:- मा0 एन.जी.टी. द्वारा पारित आदेश दिनांक 23.12.2021 के संबंध में।

महोदय,

कृपया उपरोक्त विषयक ओ.ए. नं0-1002/2018 अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में मा0 एन.जी.टी. द्वारा पारित आदेश दिनांक 23.12.2021 का संदर्भ ग्रहण करने का कष्ट करें, जिसके बिन्दु संख्या-12(5) में निम्नवत् उल्लेख है:-

"Nagar Palika has requested NOIDA Authority to provide vacant land for installation of STP and decision on said matter is still pending. Copy of communication made with CPCB on the matter is attached as Annexure-II."

इस संबंध में अवगत कराना है कि खोडा की सीमा प्राधिकरण के सैक्टर-55, 56, 57, 58 व 62 से मिलती है। इन सैक्टरों में नौएडा प्राधिकरण के पास एस.टी.पी. हेतु कोई भूमि उपलब्ध नहीं है। कृपया तदानुसार अवगत होने का कष्ट करें।

(इशतियाक अहमद)
महाप्रबन्धक (नियोजन)
नौएडा 01/04/2022

प्रतिलिपि:-

1. मुख्य कार्यपालक अधिकारी महोदया को सादर सूचनार्थ।
2. अपर मुख्य कार्यपालक अधिकारी (पी) महोदय को सादर सूचनार्थ।
3. उप महाप्रबन्धक (जल), नौएडा को सूचनार्थ।

महाप्रबन्धक (नियोजन)
नौएडा 01/04/2022

(संजय पाराशर)
वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम, नौएडा

ANNEXURE-B
2

New Okhla Industrial Development Authority

Head Administrative Building, Sector- 6 Noida.

No. Noida/CAP/2022/ 2580

Date . 23/03/22

To,

Mr. ARVIND DEV,
General Manager (E&M),
WAPCOS Limited, 76-C, Sector 18,
Institutional Area, Gurgaon, Haryana - 122015

Subject:- Request to provide an expert team of environmental professional for monitoring of Hon'ble NGT environment norms and to coordinate with NGT/CPCB/UPCB.

Dear Sir,

Noida authority is interested in getting the services of an expert team of environmental professionals for monitoring of Hon'ble NGT environment norms and to coordinate with NGT/CPCB/UPCB. You are requested to kindly provide above mentioned services for three years with your expert team and guide us to improve the environmental conditions in Noida. The scope of work for the above mentioned services are given below:-

1. Monitoring compliance of Environmental Clearance given by State Environmental Impact Assessment Authority (SEIAA) for all projects having built-up area more than 20,000 sqm.
2. Monitoring NGT air/water pollution norms compliance by various organizations, projects, stakeholders.
3. Facilitate Noida authority in implementation of NGT/environment norms; coordinate with NGT/CPCB/UPPCB on behalf of Noida to implement these norms.
4. Provide expert team to Noida authority to roll out above compliances.

You are, therefore, requested to kindly give your consent and send the proposal at the earliest. An early reply shall be highly appreciated.

Thanking You.

Sincerely Yours

(Ishtiyak Ahmed)
General Manager (Planning)

Noida 6/C 23/03/2022

Copy to:-

1. CEO, Noida for information please.
2. ACEO (P), Noida for information please.
3. OSD (Group Housing).
4. PGM, Noida for necessary action.
5. GM, Noida for necessary action.
6. DGM (Jal), Noida for necessary action.
7. DGM (Health), Noida for necessary action.

Sr. Mg (P)

(सजय पाराशर)
वरिष्ठ प्रबन्धक

जल खण्ड-प्रथम, नौरडा

General Manager (Planning)

Noida 0/C 23/03/2022

B

(8)

New Okhla Industrial Development Authority

Head Administrative Building, Sector- 6 Noida.

No. Noida/ACEO(P)/2022/ 2579
Date . 23-3-22

To,
The Director,
CSIR- National Environmental
Engineering Research Institute,
Nehru Marg, Nagpur - 440020

Subject:- Request to provide an expert team of environmental professional for monitoring of Hon'ble NGT environment norms and to coordinate with NGT/CPCB/UPCB.

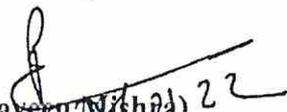
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Noida authority is interested in getting the services of an expert team of environmental professionals for monitoring of Hon'ble NGT environment norms and to coordinate with NGT/CPCB/UPCB. You are requested to kindly provide above mentioned services for three years with your expert team and guide us to improve the environmental conditions in Noida. The scope of work for the above mentioned services are given below:-

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3. Facilitate Noida authority in implementation of NGT/environment norms; coordinate with NGT/CPCB/UPPCB on behalf of Noida to implement these norms.
4. Provide expert team to Noida authority to roll out above compliances.

You are, therefore, requested to kindly give your consent and send the proposal at the earliest. An early reply shall be highly appreciated.
Thanking You.

Sincerely Yours


(Praveen Mishra) 22
Addl. Chief Executive Officer
Noida

Copy to:-

1. CEO, Noida for information please.
2. OSD (Group Housing).
3. PGM, Noida for necessary action.
4. GM (Planning) for necessary action please.
5. GM, Noida for necessary action.
6. DGM (Jal), Noida for necessary action.
7. DGM (Health), Noida for necessary action.

Addl. Chief Executive Officer
Noida

SOM (P) ✓
(संजय पाराशर)
वरिष्ठ प्रबन्धक
जल सफल-प्रान, नौरा

LIST OF 38 NOS. GROUP HOUSING (STP SAMPLE NOT COMPLIANT)

Sr No.	Name of Societies	Location	Present status of STPs	Sample Compliant
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Group Housings with installed STPs but non achieving (38 Nos.)

1/1	M/s Granite Great Properties Ltd. C-23, Greater Kailash Enclave, Part-1, New Delhi. Lotus Boulevard	GH-03 Sector-100	Installed/Operational	NO
2/3	M/s Supertech Ltd. Plot No. -B-28 & 29, Sector-58, Noida (Supertech Capetown Society)	GH-1A Sector-74	Installed/Operational	NO
3/4	M/s Antriksh Developers & Promoters Pvt. Ltd., Plot No.- GH-05A, Sector-78, Noida (Antriksh Golf View -I)	GH-05A, Sector-78	Installed/Operational	NO
4/6	M/s G.S. Protors Pvt. Ltd., GH-01C, Sector 78, Noida (SikkaKarmik)	GH-01C, Sector-78	Installed / Not Operational	NO
5/13	M/s Gulshan Homes Pvt. Ltd., Plot No.-GH-07A, Sector-137, Noida (Gulsan Vivante)	GH-07A Sector-137	Installed/Operational	NO
6/15	M/s Logix Infrastructure Pvt. Ltd. GH-02, Sector-137, (Logix Blossom County)	GH-02, Sector-137	Installed / Not Operational	NO
7/16	M/s Supertech Ltd. Plot No.-GH-03, Sector 137, Noida (Supertech Ecocity)	GH-03 Sector-137	Installed/Operational	NO
8/19	M/s M.P.G. Realty Pvt. Ltd., Plot No.-GH-07B, Sector-137, Noida (Ajnara Defodril)	GH-07B Sector-137	Installed/Operational	NO
9/21	M/s Ajnara India Ltd. Plot No.-GH-01B, Sector-74, Noida (Ajnara Grand Heritage)	GH-01B Sector-74	Installed/Operational	NO
10/22	M/s J.M. Housing Ltd., Plot No.-GH-01C, Sector-76, Noida (JM orchid)	GH-01C, Sector-76	Installed/Operational	NO
11/24	M/s Great Value Projects India Ltd. Plot No.-GH-02, Sector-107, NOIDA (Great Value Sharnam Society)	GH-02 Sector-107	Installed/Operational	NO
12/26	Prateek Infraprojects India Pvt. Ltd. GH-01A (Beta-2) Sector-107, Noida (Prateek Edifice Society)	GH-01A (Beta-2) Sector-107	Installed/Operational	NO
13/28	M/s Sethi Buildwell Pvt. Ltd., (Sethi Max)	GH-02B, Sector-76	Installed / Not Operational	NO
14/29	M/s Logix Infratech Pvt. Ltd. Plot No.-GH-01, Sector-143, Noida (Logix Blossom Green)	GH-01 Sector-143	Installed/Operational	NO
15/30	M/s Logix city Developers Pvt. Ltd. Plot No. GH-02, Sector-143, Noida (Logix Blossom Zest)	GH-02 Sector-143	Installed/Operational	NO
16/31	M/s Amarpali Zodiac Developers Pvt. Ltd., Plot No.-GH-03, Sector-120, Noida (Amarpali Zodiac)	GH-03 Sector-120	Installed/Operational	NO
17/32	M/s Eldeco Infrastructure & Properties Ltd., Plot No.-GH-03, Sector-119, Noida (Eldeco Amantran)	GH-03 Sector-119	Installed/Operational	NO
18/34	M/s Prateek Realtors India Pvt. Ltd. (Prateek Wisteria)	GH-01 Sector-77	Installed/Operational	NO
19/35	M/S H R ORACLE DEVELOPERS PVT. LTD. (Elite Homez)	GH-02/B Sector-77	Installed/Operational	NO
20/36	M/s Civitech Developers Pvt. Ltd. (Civitech Sampriti)	GH-02/C Sector-77	Installed/Operational	NO
21/37	Griha parvesh Buildtech Pvt. Ltd.	GH-03/A Sector-77	Installed/Operational	NO
22/38	M/s Prateek Buildtech Pvt. Ltd. (Prateek Stylome)	GH-04B Sector-45	Installed/Operational	NO

23/39	M/s S.D.S. Infratech Pvt. Ltd. (NRI City Homes)	GH-04A Sector-45	Installed / Not Operational	NO
24/40	M/s Gardenia Aims Developers Pvt. Ltd. (Gardenia Gallaria)	GH-01 Sector-46	Installed/Operational	NO
25/41	M/s PACL India Ltd. (Pearls Gateway Towers)	D-08A Sector-44	Installed/Operational	NO
26/43	M/s Mahagun Real Estate Pvt. Ltd. (Mahagun Society)	GH-02 Sector-78	Installed/Operational	NO
27/45	M/S COLORFUL ESATATES PVT LTD (Antriksh Golf View-II)	GH-04/B, Sector-78	Installed/Operational	NO
28/46	M/s Prateek Realtors India Pv. Ltd. (Prateek loreal)	GH-01 Sector-120	Installed/Operational	NO
29/48	M/s AGC Realty Pvt. Ltd. (Homes-121)	GH-01 Sector-121	Installed/Operational	NO
30/55	M/S HACIENDA PROJECTS PVT. LTD.	GH-01/A (ALPHA) SECTOR-107	Installed/Operational	NO
31/57	M/s UNITECH LTD.	GH-01 Sector-117	Installed/Operational	NO
32/58	M/S THREE C PROJECTS PVT. LTD.	GH-01/A SECTOR-168	Installed / Not Operational	NO
33/59	M/S TODAY HOMES NOIDA PVT. LTD.	GH-01 SECTOR-135	Installed/Operational	NO
34/62	M/s Opulent Infradevelopers Pvt. Ltd.	GH-01/B Sector-168	Installed/Operational	NO
35/63	M/S IITL-NIMBUS THE HYDE PARK NOIDA	GH-03 Sector-78	Installed/Operational	NO
36/64	M/S CAPITAL INFRAPROJECTS PVT.LTD.	GH-01/E Sector-168	Installed/Operational	NO
37/71	M/S NEXGEN INFRACON PRIVATE LIMITED	GH-01/A Sector-78	Installed/Operational	NO
38/92	M/s IVRCL Infrastructure & Project Ltd. (Aranya)	GH-002 Sector-119	Installed/Operational	NO


 (Sanjay Parashar)
 Senior Manager
 Jal Div-I, NOIDA

नौएडा क्षेत्र में 23 ग्रुप हाउसिंग परियोजनाओं में एस.टी.पी. निर्माण की स्थिति तथा उल्लंघन की अवस्था में प्राधिकरण द्वारा की गयी कार्यवाही का विवरण।

प्रकरण-6

क्र० सं०	आवंटी संस्था का नाम	भूखण्ड सं०/सैक्टर	एस.टी.पी. निर्माण की वस्तुस्थिति	विवरण/कार्यवाही
A) पर्यावरणीय स्वीकृति/उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा जारी सी.टी.ओ. में प्राधिकरण के सी.एस.टी.पी. से जोड़े जाने का उल्लेख है।				
1.	M/s Orion Infrabuild Pvt. Ltd.	GH-01/B, Sector-78, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> दि० 01.02.2011 को जारी उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र में नौएडा प्राधिकरण द्वारा निर्मित सी.एस.टी.पी. से जोड़े जाने का उल्लेख किया गया है। सोसायटी के आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है, जिसकी पुष्टि जल विभाग द्वारा की गयी है।
2.	M/s Celebrity Realcon Pvt. Ltd.,	GH-01B, Sector-76, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> दि० 10.11.2010 को जारी उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र में नौएडा प्राधिकरण द्वारा निर्मित सी.एस.टी.पी. से जोड़े जाने का उल्लेख किया गया है। सोसायटी के आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है, जिसकी पुष्टि जल विभाग द्वारा की गयी है।
3.	M/s Gaursons India Ltd.	Plot No-GH-04, Sector-119, Noida (Gaur Grand)	निर्मित नहीं है।	<ul style="list-style-type: none"> दि० 29.08.2007 को जारी उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र में नौएडा प्राधिकरण द्वारा निर्मित सी०एस.टी.पी. से जोड़े जाने का उल्लेख किया गया है। सोसायटी के आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी०एस.टी.पी. से संयोजन किया गया है, जिसकी पुष्टि जल विभाग द्वारा की गयी है।
4.	M/s Divine Indian Infrastructure Pvt. Ltd. (Divine Meadows)	GH-04, Sector-108, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> दि० 24.05.2011 को जारी उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र में नौएडा प्राधिकरण द्वारा निर्मित सी०एस.टी.पी. से जोड़े जाने का उल्लेख किया गया है। सोसायटी के आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी०एस.टी.पी. से संयोजन किया गया है, जिसकी पुष्टि जल विभाग द्वारा की गयी है।
B) प्राधिकरण द्वारा मुख्य एस.टी.पी. से जोड़े जाने की अनुमति प्रदान की गयी है।				
5.	M/s Jalvayu Tower	Sector-47, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्स्रावह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है। संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।
6.	M/s Eldeco Ananda Apartments	D-35A, Sector-48, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्स्रावह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है। संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।
7.	M/s Steller Green	D-6, Sector-44, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्स्रावह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है। संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।
8.	M/s Bestech India Pvt. Ltd.	A-110, Sector-52, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्स्रावह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है।

(संयोज्य पाराशर)
वीरिष्ठ प्रबन्धक

जल खण्ड-प्रथम, नौएडा

				<ul style="list-style-type: none"> • संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।
9.	M/s Manisha Project Pvt. Ltd.	B-17, Sector-61, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> • इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। • सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। • परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है। • संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।
10.	M/s Prateek Buildtech Pvt. Ltd.	E-011, Sector-61, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> • इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। • सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। • परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है। • संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।
11.	M/s Gardenia Shelters Pvt. Ltd.	E-16A, Sector-61, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> • इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। • सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। • परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है। • संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।

C) मा० उच्चतम न्यायालय में विचाराधीन प्रकरण।

12.	M/s Amrapali Silicon City	GH-01A, Sector-76, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> • संदर्भित प्रकरण मा० उच्चतम न्यायालय से सम्बन्धित है। • एस.टी.पी. को क्रियाशील कराये जाने हेतु दिनांक 21.09.2021 व 27.10.2021 को मा० कोर्ट रिसीवर को पत्र प्रेषित किया गया है। • मा० कोर्ट रिसीवर द्वारा अवगत कराया गया है कि निर्माणकारी संस्था एन.बी.सी.सी. द्वारा एस.टी.पी.-1 (750 के.एल.डी.) एस.टी.पी.-2 (550 के.एल.डी.) एवं एस.टी.पी.-3 को स्थल पर क्रियाशील कराये जाने संबंधी कार्यवाही की जा रही है। • संदर्भित परियोजना का अद्यतन अधिभोग प्रमाण पत्र जारी नहीं किया गया है।
13.	M/s Amrapali Shaphire-I	GH-01, Sector-45, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> • संदर्भित प्रकरण मा० उच्चतम न्यायालय से सम्बन्धित है। • एस.टी.पी. को क्रियाशील कराये जाने हेतु दिनांक 21.09.2021 व 27.10.2021 को मा० कोर्ट रिसीवर को पत्र प्रेषित किया गया है। • मा० कोर्ट रिसीवर द्वारा अवगत कराया गया है कि निर्माणकारी संस्था एन.बी.सी.सी. द्वारा एस.टी.पी. को स्थल पर क्रियाशील कराये जाने संबंधी कार्यवाही की जा रही है। • संदर्भित परियोजना का अद्यतन अधिभोग प्रमाण पत्र जारी नहीं किया गया है।
14.	M/s Amrapali Shaphire-II	GH-03, Sector-45, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> • संदर्भित प्रकरण मा० उच्चतम न्यायालय से सम्बन्धित है। • एस.टी.पी. को क्रियाशील कराये जाने हेतु दिनांक 21.09.2021 व 27.10.2021 को मा० कोर्ट रिसीवर को पत्र प्रेषित किया गया है। • मा० कोर्ट रिसीवर द्वारा अवगत कराया गया है कि निर्माणकारी संस्था एन.बी.सी.सी. द्वारा एस.टी.पी. को स्थल पर क्रियाशील कराये जाने संबंधी कार्यवाही की जा रही है। • संदर्भित परियोजना का अद्यतन अधिभोग प्रमाण पत्र जारी नहीं किया गया है।
15.	M/s Amrapali Princeley Estate Pvt. Ltd.	GH-02A, Sector-76, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> • संदर्भित प्रकरण माननीय उच्चतम न्यायालय से सम्बन्धित है। • एस.टी.पी. को क्रियाशील कराये जाने हेतु दिनांक 21.09.2021 व 27.10.2021 को मा० कोर्ट रिसीवर को पत्र प्रेषित किया गया है। • मा० कोर्ट रिसीवर द्वारा अवगत कराया गया है कि निर्माणकारी संस्था एन.बी.सी.सी. द्वारा एस.टी.पी. (1050 के.एल.डी.) को स्थल पर क्रियाशील कराये जाने संबंधी कार्यवाही की जा रही है। • संदर्भित परियोजना का अद्यतन अधिभोग प्रमाण पत्र जारी नहीं किया गया है।

D) योजना में कोई व्यक्ति निवासित नहीं है।

16.	M/s AVP Buildtech Pvt. Ltd.	GH-03C, Sector-77, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> • सम्पूर्ण परियोजना निर्माणाधीन है। कोई भी टावर पूर्ण नहीं है, जिस कारण इस परियोजना का अद्यतन अधिभोग प्रमाण पत्र प्राधिकरण द्वारा जारी नहीं किया गया है। • वर्तमान में इस परियोजना में कोई भी व्यक्ति निवास नहीं कर रहा है। • संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. निर्मित नहीं किया गया है। • प्राधिकरण द्वारा यह सुनिश्चित किया जायेगा कि जब तक एस.टी.पी. का निर्माण नहीं हो जाता, तब तक इस परियोजना का अधिभोग प्रमाण पत्र जारी नहीं किया जाये। <p style="text-align: right;"><i>O.C. Not Issued</i></p>
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 (Sanjay Prashar)
 Senior Engineer

E) एस.टी.पी. निर्मित/निर्माणाधीन है तथा बिल्डर द्वारा कार्य पूर्ण करने का शपथ पत्र दिया गया है।

17.	M/s R.G. Residency Pvt Ltd.(R.G. Buildtech)	Plot no. GH-02 SEC-120, NOIDA	निर्मित एवं क्रियाशील	<ul style="list-style-type: none"> संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है। शपथ पत्र में यह उल्लेख है कि एस.टी.पी. के प्रथम व द्वितीय सैक्शन को दि०-11.12.2021 एवं तृतीय सैक्शन को 11.01.2022 तक क्रियाशील कर दिया जायेगा। आवंटी संस्था द्वारा अद्यतन एस.टी.पी. को क्रियाशील करा दिया गया है।
18.	M/s Assotech Celeste	D-3A, Sector-44, Noida	निर्मित एवं क्रियाशील	<ul style="list-style-type: none"> संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है। शपथ पत्र में यह उल्लेख है कि एस.टी.पी. को दि०-25.12.2021 तक क्रियाशील कर दिया जायेगा। आवंटी संस्था द्वारा अद्यतन एस.टी.पी. को क्रियाशील करा दिया गया है B.C. Not Issued
19.	M/s IVRCL Aranya Projects Pvt. Ltd.,	GH-02, SEC-119 NOIDA	निर्मित एवं क्रियाशील	<ul style="list-style-type: none"> संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है। शपथ पत्र में यह उल्लेख है कि एस.टी.पी. को दि०-10.01.2022 तक क्रियाशील कर दिया जायेगा। आवंटी संस्था द्वारा अद्यतन एस.टी.पी. को क्रियाशील करा दिया गया है O.C. Not Issued
20.	M/s Assotech Windsor Court	GH-4A, Sector-78, Noida	निर्मित एवं क्रियाशील	<ul style="list-style-type: none"> इस सोसायटी में 05 टावर है, जिनमें से 04 टावर्स में आवंटी निवासित है तथा 01 टावर निर्माणाधीन है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है। परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है। स्थल पर एस.टी.पी. क्रियाशील नहीं कराये जाने के कारण सेल्स ऑफिस सील किया गया है। आवंटी संस्था के विरुद्ध दिनांक 25.02.2022 को प्राथमिकी दर्ज करायी गयी है। आवंटी संस्था द्वारा अद्यतन एस.टी.पी. को क्रियाशील करा दिया गया है B.C. Not Issued
21.	M/s Skytech Construction Pvt. Ltd.	Plot No-GH-01D, Sector-76, Noida (Skytech Matrott)	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है। परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है। आवंटी संस्था के विरुद्ध दिनांक 25.02.2022 को प्राथमिकी दर्ज करायी गयी है।
22.	M/s Gardenia India Ltd.	GH-09, (ECO CITY) Sector-75, Noida	निर्माणाधीन है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है। परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है। स्थल पर एस.टी.पी. क्रियाशील नहीं कराये जाने के कारण अब्रिक्रीत प्रोपर्टी को सील किया गया है। आवंटी संस्था के विरुद्ध दिनांक 25.02.2022 को प्राथमिकी दर्ज करायी गयी है। B.C. Not Issued
23.	M/s Futech Shelters Pvt. Ltd.	GH-10, (ECO CITY) Sector-75, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है। स्थल पर एस.टी.पी. क्रियाशील नहीं कराये जाने के कारण सेल्स ऑफिस तथा क्लब को सील किया गया है। आवंटी संस्था के विरुद्ध दिनांक 25.02.2022 को प्राथमिकी दर्ज करायी गयी है। B.C. Not Issued


 (संजय पाराशर)
 वरिष्ठ प्रबन्धक
 जल खण्ड-प्रथम, नौएडा

LIST OF 95 NOS. GROUP HOUSING

Sr No.	Name of Societies	Location	Present status of STPs	Sample Compliant
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Group Housings with fully functional STPs (36 Nos.)

1/2	M/s Paras Season Haven Pvt. Ltd, GH-01D, Sector-168, Noida . (Paras Season Society)	GH-01D, Sector-168	Installed/Operational	YES
2/5	M/s Sunshine Infrawell Pvt. Ltd., Plot No.-GH-05B, Sector-78, Noida (Sunshine Helios)	GH-05B Sector-78	Installed/Operational	YES
3/7	M/s Aims Max Gardenia Developers Pvt. Ltd. (Gardenia Wellington)	GH-01, ECOCITY Sector-75	Installed/Operational	YES
4/8	Aims Max Gardenia Developers Pvt. Ltd., GH-08, Sector-75, Noida	GH-08 ECOCITY Sector-75	Installed/Operational	YES
5/9	Aims Max Gardenia Developers Pvt. Ltd., GH-12, Ecocity, Sector-75, Noida	GH-12 ECOCITY Sector-75	Installed/Operational	YES
6/10	M/s Valuent Developers Pvt. Ltd. Plot No.- H-169, Sector-63, Noida (Valuent Infra Developers)	GH-16 Sector-75	Installed/Operational	YES
7/11	M/s Maxblis Construction Pvt. Ltd., Plot No.-17, Ecocity, Sector-75, Noida (Max Villas GH-17)	GH-17 Sector-75	Installed/Operational	YES
8/12	M/s Paramount Towers Pvt. Ltd., Plot No.- GH-06, Sector-137, Noida (Paramount Floraville)	GH-06 Sector-137	Installed/Operational	YES
9/14	M/s Imperial Housing Venture Pvt. Ltd. 11th Floor, Paras Twin Tower, Sector-54, Gurgaon,	GH-01 Sector-137	Installed/Operational	YES
10/17	Purvanchal Projects Pvt. Ltd. (Purvanchal Royal Park)	GH-04 Sector-137	Installed/Operational	YES
11/18	M/s Exotica Housing, Pvt. Ltd., GH-05A, Sector-137 (Frexco	GH-05A Sector-137	Installed/Operational	YES
12/20	M/s I.V. County Pvt. Ltd., Plot No. GH-05, Sector-121, Noida (Cleo County) M/s IVRCL INFRASTRUCTURE &	GH-05 Sector-121	Installed/Operational	YES
13/23	M/s Perfect Propbuild Pvt. Ltd. (Antriksh Forest)	GH-03B, Sector-77	Installed/Operational	YES
14/25	M/s Sunworld Developers Pvt. Ltd., Plot No.-GH-01B, Sector-107) Noida (Sunworld Vanalika	GH-01B, Sector-107	Installed/Operational	YES
15/27	M/s Claud-9 Projects Pvt. Ltd. Plot No.-229, Okhla Industrial Estate, New Delhi (Lotus Boulevard Spacia Plot No GH- 02)	GH-02 Sector-100	Installed/Operational	YES
16/33	M/s Gulshan Homz Pvt. Ltd. (Gulshan Ikbana)	GH-03A Sector-143	Installed/Operational	YES
17/42	M/s Perfect Propbuild Pvt. Ltd. (Antriksh Kanball)	GH-03B Sector-77	Installed/Operational	YES
18/44	M/S AIMS PROMOTERS PVT.LTS. (Golf Avenue-I)	GH-02 (ECO CITY) SECTOR-75	Installed/Operational	YES

(Sanjay Parashar)
 Senior Manager
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19/47	M/s ATS Township Pvt. Ltd. (ATS One Hemlet)	GH-01 Sector-104	Installed/Operational	YES
20/49	M/s GSS Procon Pvt. Ltd. (Victory Crossroad)	GH-01/C Sector-143	Installed/Operational	YES
21/51	M/S RANI PROMOTERS PRIVTE LIMITED (Aakriti Shanti)	GH-01/B Sector-143B	Installed/Operational	YES
22/53	M/S LAUREATE BUILDWELL PVT. LTD.	GH-01, 02 & 03, Sector-108	Installed/Operational	YES
23/54	M/S PAN REALTORS PVT. LTD.	GH-01 Sector-70	Installed/Operational	YES
24/56	M/S SUPERTECH LTD.	C-078 SECTOR-34	Installed/Operational	YES
25/60	M/S AIMS RG ANGEL PROMOTERS PVT.LTD.	GH-03 (ECO CITY) Sector-75	Installed/Operational	YES
26/61	M/S J.M. Infratech Pvt. Ltd. (J.M. Aroma)	GH-04 (ECO CITY) Sector-75	Installed/Operational	YES
27/65	M/S APEX DREAM HOMES PVT.LTD.	GH-12A (ECO CITY), Sector-75	Installed/Operational	YES
28/66	M/S EXPRESS BUILDERS AND PROMOTERS PROVATE	GH-02/A Sector-77	Installed/Operational	YES
29/67	M/S Indosam Infra Pvt. Lid.	GH-05 (ECO CITY) SECTOR-75	Installed/Operational	YES
30/68	M/S E-HOMES INFRASTRUCTURE PVT. LTD.,	GH-14 (ECO CITY) Sector-75	Installed/Operational	YES
31/69	M/S AIMS MAX GARDENIA DEVELOPERS PRIVATE	GH-11 Sector-75	Installed/Operational	YES
32/70	M/S AIMS PROMOTERS PVT.LTS. (Golf Avenue-I)	GH-02 (ECO CITY) SECTOR-75	Installed/Operational	YES
33/72	M/S AIMS MAX GARDENIA DEVELOPERS PRIVATE LIMITED	GH-07 ECOCITY Sector-75	Installed/Operational	YES
34/89	M/s R.G. Residency Pvt. Ltd., Plot No.-GH-02, Sector-120, Noida (R.G. Buildtech)	GH-02 Sector-120	Installed/Operational	YES
35/90	M/s Assotech Contracts (I) Ltd. (Assotech Celeste)	D-003A Sector-44	Installed/Operational	YES
36/91	M/s Assotech Ltd. (Assotech Windsor Court)	GH-04/A Sector 78	Installed/Operational	YES

Group Housings with installed STPs but non achieving (38 Nos.)

37/1	M/s Granite Great Properties Ltd. C-23, Greater Kailash Enclave, Part-1, New Delhi. Lotus	GH-03 Sector-100	Installed/Operational	NO
38/3	M/s Supertech Ltd. Plot No. -B-28 & 29, Sector-58, Noida (Supertech Capetown Society)	GH-1A Sector-74	Installed/Operational	NO
39/4	M/s Antriksh Developers & Promoters Pvt. Ltd., Plot No.- GH-05A, Sector-78, Noida (Antriksh)	GH-05A, Sector-78	Installed/Operational	NO
40/6	M/s G.S. Promoters Pvt. Ltd., GH-01C, Sector-78, Noida (Sikka)	GH-01C, Sector-78	Installed / Not Operational	NO
41/13	M/s Gulshan Homes Pvt. Ltd., Plot No.-GH-07A, Sector-137, Noida (Gulsan Vivante)	GH-07A Sector-137	Installed/Operational	NO
42/15	M/s Logix Infrastructure Pvt. Ltd. GH-02, Sector-137, (Logix Blossom County)	GH-02, Sector-137	Installed / Not Operational	NO

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43/16	M/s Supertech Ltd. Plot No.-GH-03, Sector-137, Noida (Supertech Ecocity)	GH-03 Sector-137	Installed/Operational	NO
44/19	M/s M.P.G. Realty Pvt. Ltd., Plot No.-GH-07B, Sector-137, Noida (Ajnara Defodril)	GH-07B Sector-137	Installed/Operational	NO
45/21	M/s Ajnara India Ltd. Plot No.-GH-01B, Sector-74, Noida (Ajnara Grand Heritage)	GH-01B Sector-74	Installed/Operational	NO
46/22	M/s J.M. Housing Ltd., Plot No.-GH-01C, Sector-76, Noida (JM)	GH-01C, Sector-76	Installed/Operational	NO
47/24	M/s Great Value Projects India Ltd. Plot No.-GH-02, Sector-107, NOIDA (Great Value Sharnam)	GH-02 Sector-107	Installed/Operational	NO
48/26	Prateek Infraprojects India Pvt. Ltd. GH-01A (Beta-2) Sector-107, Noida (Prateek Edifice Society)	GH-01A (Beta-2) Sector-107	Installed/Operational	NO
49/28	M/s Sethi Buildwell Pvt. Ltd., (Sethi Max)	GH-02B, Sector-76	Installed / Not Operational	NO
50/29	M/s Logix Infratech Pvt. Ltd. Plot No.-GH-01, Sector-143, Noida (Logix Blossom Green)	GH-01 Sector-143	Installed/Operational	NO
51/30	M/s Logix city Developers Pvt. Ltd. Plot No.-GH-02, Sector-143, Noida (Logix Blossom Zest)	GH-02 Sector-143	Installed/Operational	NO
52/31	M/s Amarpali Zodiac Developers Pvt. Ltd., Plot No.-GH-03, Sector-120, Noida (Amarpali Zodiac)	GH-03 Sector-120	Installed/Operational	NO
53/32	M/s Eldeco Infrastructure & Properties Ltd. , Plot No.-GH-03, Sector-119, Noida (Eldeco)	GH-03 Sector-119	Installed/Operational	NO
54/34	M/s Prateek Realtors India Pvt. Ltd. (Prateek Wisteria)	GH-01 Sector-77	Installed/Operational	NO
55/35	M/S H R ORACLE DEVELOPERS PVT. LTD. (Elite)	GH-02/B Sector-77	Installed/Operational	NO
56/36	M/s Civitech Developers Pvt. Ltd. (Civitech Sampriiti)	GH-02/C Sector-77	Installed/Operational	NO
57/37	Griha parvesh Buildtech Pvt. Ltd.	GH-03/A Sector-77	Installed/Operational	NO
58/38	M/s Prateek Buildtech Pvt. Ltd. (Prateek Stylome)	GH-04B Sector-45	Installed/Operational	NO
59/39	M/s S.D.S. Infratech Pvt. Ltd. (NRI City Homes)	GH-04A Sector-45	Installed / Not Operational	NO
60/40	M/s Gardenia Aims Developers Pvt. Ltd. (Gardenia Gallaria)	GH-01 Sector-46	Installed/Operational	NO
61/41	M/s PACL India Ltd. (Pearls Gateway Towers)	D-08A Sector-44	Installed/Operational	NO
62/43	M/s Mahagun Real Estate Pvt. Ltd. (Mahagun Society)	GH-02 Sector-78	Installed/Operational	NO
63/45	M/S COLORFUL ESATATES PVT LTD (Antriksh Golf View-II)	GH-04/B, Sector-78	Installed/Operational	NO
64/46	M/s Prateek Realtors India Pv. Ltd. (Prateek loreal)	GH-01 Sector-120	Installed/Operational	NO
65/48	M/s AGC Realty Pvt. Ltd. (Homes 121)	GH-01 Sector-121	Installed/Operational	NO
66/55	M/S HACIENDA PROJECTS PVT. LTD.	GH-01/A (ALPHA) SECTOR-107	Installed/Operational	NO
67/57	M/s UNITECH LTD.	GH-01 Sector-117	Installed/Operational	NO

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Jal Div-I, NOIDA

68/58	M/S THREE C PROJECTS PVT. LTD.	GH-01/A SECTOR-168	Installed / Not Operational	NO
69/59	M/S TODAY HOMES NOIDA PVT. LTD.	GH-01 SECTOR-135	Installed/Operational	NO
70/62	M/s Opulent Infradevelopers Pvt. Ltd.	GH-01/B Sector-168	Installed/Operational	NO
71/63	M/S IITL-NIMBUS THE HYDE PARK NOIDA	GH-03 Sector-78	Installed/Operational	NO
72/64	M/S CAPITAL INFRAPROJECTS PVT.LTD.	GH-01/E Sector-168	Installed/Operational	NO
73/71	M/S NEXGEN INFRACON PRIVATE LIMITED	GH-01/A Sector-78	Installed/Operational	NO
74/92	M/s IVRCL Infrastructure & Project Ltd. (Aranya)	GH-002 Sector-119	Installed/Operational	NO

Group housing societies with installed STPs but sample not collected due to maintenance (02 nos.)

75/50	M/s Sikka Infrastructure Pvt. Ltd. (Sikka Karnam Greens)	GH-01/A/1 Sector-143B	Installed/Under maintenance	Sample not taken
76/52	M/S GULSHAN HOMES & INFRASTRUCTURE PVT. LTD.	GH-03C, SECTOR-144	Installed/Under maintenance	Sample not taken

Environment Clearance cleared & U.P. Pollution Control Board has issued CTO. Their sewage connected to the Central Sewage Treatment Plant (CSTP) of Noida. (04 Nos.)

77/73	M/s Orion Infrabuild Pvt. Ltd., Plot No.-GH-01/B, Sector-78, Noida (Aditya Urban Casa)	GH-01/B Sector 78	Not installed	STP is not constructed as per EC. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
78/74	M/s Gaursons India Ltd., Plot No. GH-04, Sector-119, Noida (Gaur Grandeur)	GH-04 Sector-119	Not installed	STP is not constructed as per EC. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
79/75	M/s Celebrity Realcon Pvt. Ltd. (Aditya Celebration)	GH-01B Sector-76	Not installed	STP is not constructed as per EC. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
80/76	Divine Indian Infrastructure Pvt. Ltd., (Divine Meadows)	GH-04, Sector-108, Noida	Not installed	STP is not constructed as per EC. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)

Connected in Noida sewer line and at present their sewer is treated in Sewage Treatment

81/77	Airforce Naval Housing Board (Jalvayu Tower)	A-38A Sector-47	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
82/78	Eden Infrastructure & Properties Ltd. (Eldeco Ananda Apartment)	D-35/1 Sector-48	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
83/79	M/s Steller Venture Ltd. (Steller Green)	D-06 Sector-44	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)

(Sanjay Parashar)
Senior Manager
Jal Div-I, NOIDA

84/80	M/S Bestech India (P) Ltd	A-110 Sector-52	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
85/81	M/S MANISHA PROJECT PVT LTD	B-017 Sector-61	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
86/82	M/s PRATEEK BUILDTECH (INDIA) PVT. LTD. (Prateek Fedora)	E-011 Sector-61	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
87/83	M/S GARDENIA SHELTERS PVT. LTD (Gardenia Grace)	E-016A Sector-61	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)

Completion of 4 nos. of GH projects under direct monitoring by the Hon'ble Supreme Court of

88/84	M/s Amrapali Silicon City Pvt. Ltd.	GH-01A Sector 76	Installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). Under commissioning, O.C. not issued till date.
89/85	M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-I)	GH-01 Sector-45	Under construction	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). As per Court decision NBCC is deputed as working agency to complete the rest part construction of the society. O.C. not issued till date.
90/86	M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-II)	GH-03 Sector-45	Under construction	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). As per Court decision NBCC is deputed as working agency to complete the rest part construction of the society. O.C. not issued till date.
91/87	M/S AMRAPALI PRIENCELEY ESTATE PVT. LTD.	GH-02A, Sector-76	Under construction	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). As per Court decision NBCC is deputed as working agency to complete the rest part construction of the society. O.C. not issued till date.

Under Construction project. At present no sewage is generated. (01 Nos.)

92/88	M/S AVP Buildtech Pvt. Ltd.	GH-03/C Sector-77	Not installed	Group housing building is under construction, no generation of Sewage.
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(Sanjay Parashar)
Senior Manager
Jal Div-I, NOIDA

FIR have been lodged against (03 nos.)				
93/93	M/s Skytech Construction Pvt. Ltd. Plot No.-GH-01D, Sector-76, Noida (SkytechMatrott)	GH-01D, Sector-76	Installed/not operational	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). O.C. issued. FIR have been lodged.
94/94	M/S GARDENIA INDIA LTD. (Gardenia Gateway)	GH-09 (ECO CITY) SECTOR-75	Under construction	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). O.C. not issued. FIR have been lodged.
95/95	M/S FUTECH SHELTERS PVT LTD.	GH-10 (ECO CITY) SECTOR-75	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). O.C. not issued. FIR have been lodged.


 (Sanjay Parashar)
 Senior Manager
 Jal Div-I, NOIDA

नवीन ओखला औद्योगिक विकास प्राधिकरण

मुख्य प्रशासनिक भवन, सैक्टर-08, नोएडा

पत्र संख्या: नोएडा/मु0या0गि0/2022/.. 2539
दिनांक: 25.02.2022

सेवा में,
Deputy Commissioner of Police,
Head Quater, Noida,
Gautam Budh Nagar

विषय:- प्राथमिकी दर्ज कराये जाने के संबंध में।

महोदय,

कृपया माननीय राष्ट्रीय हरित अधिकरण द्वारा नोएडा क्षेत्र में स्थापित हाई राइज ग्रुप हाऊसिंग परियोजनाओं में एस0टी0पी0 कियाशील है अथवा नहीं, के सम्यन्ध में दिए गए निर्देशों के अनुरूप इस प्रयोजन हेतु गठित संयुक्त समिति द्वारा की गई जांच के दौरान यह पाया गया कि निम्नलिखित परियोजनाओं में एस0टी0पी0 कियाशील नहीं है जो कि पर्यावरणीय स्वीकृति में दी गई शर्तों का उल्लंघन है। यह भी अवगत कराना है कि माननीय एन0जी0टी0 में ग्रुप हाऊसिंग परियोजनाओं में एस0टी0पी0 के निर्माण/क्रियाशीलता के सम्यन्ध में ओ0ए0 संख्या-1002/2018 अभिष्ट कुसुम गुप्ता वनाम उ0प्र0 व अन्य विचाराधीन है। विभिन्न तिथियों को प्राधिकरण में जमा कराये गये उत्तर में 4 परियोजनाओं द्वारा शपथ पत्र प्रस्तुत किए गए थे जिसके अनुसार परियोजनाओं को स्थल पर एस0टी0पी0 कियाशील किया जाना था। शपथ पत्र में दी गई अवधि समाप्त हो गई है लेकिन इन परियोजनाओं में अभी तक स्थल पर एस0टी0पी0 को कियाशील नहीं किया गया है जो कि इन परियोजनाओं द्वारा स्टाम्प पेपर पर दिए गए शपथ पत्र का भी उल्लंघन किया गया है।

माननीय एन0जी0टी0 में पारित अपर मुख्य कार्यपालक अधिकारी महोदय द्वारा पत्र सं0 नोएडा/उ0म0प्र0(जल)/2022/04 दिनांक 09.02.2022 के द्वारा ग्रुप हाऊसिंग भूखण्डों में एस0टी0पी0 निर्मित/क्रियाशील न होने की दशा में आई0पी0सी0 धाराओं में मुकदमा पंजीकृत कराने हेतु निर्देशित किया गया है जिनका विवरण निम्नानुसार है:-

क0सं0	आवंटी संस्था का नाम	भूखण्ड सं0/सेक्टर	आवंटी संस्था द्वारा दिए गए शपथ पत्र में एस0टी0पी0 के कियाशील किए जाने की तिथि	डायरेक्टर का नाम	डायरेक्टर पता
1	मै0 एस0टेक विंडसर कोर्ट,	जी0एच0-04ए/सेक्टर-78, नोएडा	10.01.2022	श्री संजीव श्रीवारस्तव	148एफ0, पॉकेट-4, मयूर विहार, फेस-1, दिल्ली-110091
2	मै0 गार्डनिया इंडिया लि0	जी0एच0-09/सेक्टर-75, नोएडा	10.01.2022	श्री सुरेन्द्र सिंह देओल	कै0/ओ0 श्री खजान सिंह, जी0-6/376, ब्लॉक-जी, पॉकेट-6, सेक्टर-16, रोहिणी सेक्टर-15, नार्थ वेस्ट

(संजय पाराशर)

वरिष्ठ प्रबन्धक

जल खण्ड-प्रथम, नोएडा

21
M Gr

3	मै0 फ्यूटेक शैल्टर्स प्रा0 लि0	जी0एच0-10 / सेक्टर-75, नौएडा	10.01.2022	श्री संजीव कुमार पुत्र श्री जे0पी0 शर्मा	दिल्ली-110089 सी0-164, मानु अपार्टमेंट, मयूर विहार, फेस-1, दिल्ली-110092
4	मै0 स्कायीटेक कनस्ट्रक्शन प्रा0 लि0	जी0एच0-01डी / सेक्टर-76, नौएडा	30.11.2021	श्री राकेश चावला पुत्र श्री स्व0 सी0एल0 चावला	कोहाट इन्कलेव, प्रीतमपुरा, दिल्ली

अतः अनुरोध है कि स्थल पर एस.टी.पी. का निर्माण नहीं किये जाने के आरोप में संदर्भित आवंटी संस्थाओं के विरुद्ध सुसंगत धाराओं के अंतर्गत प्रथम सूचना रिपोर्ट दायर करने का कष्ट करें।

6/2/2022
0/C

सहायक प्रबन्धक
नौएडा

प्रतिलिपि:-

1. C.P., गौतमयुद्ध नगर को इस आशय के साथ कि प्रथम प्राथमिकी दर्ज कराने हेतु सम्वन्धित को निर्देशित करने का कष्ट करें।
2. मुख्य कार्यपालक अधिकारी महोदया को सूचनार्थ।
3. अपर मुख्य कार्यपालक अधिकारी (पी0) महोदय को सूचनार्थ।
4. Add. C.P., गौतमयुद्ध नगर को इस आशय के साथ कि प्रथम प्राथमिकी दर्ज कराने हेतु सम्वन्धित को निर्देशित करने का कष्ट करें।
5. महाप्रबन्धक (नियोजन) को सूचनार्थ।
6. उपमहाप्रबन्धक (जल) को सूचनार्थ।

Handwritten initials and marks.

सहायक प्रबन्धक
नौएडा

(संजय पाराशर)
वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम, नौएडा

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)
प्रथम सूचना रिपोर्ट
(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (जिला): कमिश्नरेट गौतमबुद्ध नगर

P.S. (थाना): सेक्टर-113

Year (वर्ष): 2022

FIR No.(प्र.सू.रि. सं.): 0074

Date & Time of FIR(प्र.सू.रि. की दिनांक/समय): 27/03/2022 03:05

2. S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	भा दं सं 1860	269
2	भा दं सं 1860	270
3	भा दं सं 1860	271

3.(a) Occurrence of offence (अपराध की घटना) :

1. Day बुधवार
(दिन):

Date From 09/02/2022
(दिनांक से):

Date To 09/02/2022
(दिनांक तक):

Time Period पहर 1
(समय अवधि):

Time From 00:00 बजे
(समय से):

Time To 00:00
(समय तक): बजे

(Sanjay Parashar)
Senior Manager
Jal Div-I, NOIDA

(b) Information received at P.S. (थाना जहां सूचना प्राप्त हुई):

Date 27/03/2022 Time (समय): 03:05 बजे
(दिनांक):

(c) General Diary Reference (रोजनामचा संदर्भ):

Entry No. 002 Date & Time 27/03/2022 03:05 बजे
(प्रविष्टि सं.): (दिनांक और समय):

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

Direction and distance from P.S. पश्चिम, 03 Beat No.
1. (a) (थाना से दूरी और दिशा): किमी (बीट सं.):
(b) Address भिन्न भिन्न
(पता):

(c) In case, outside the limit of this Police Station, then
(यदि थाना सीमा के बाहर है तो):

Name of P.S. District(State)
(थाना का नाम): (ज़िला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name (नाम): सहायक प्रबन्धक नवीन ओखला औद्योगिक विकास प्राधिकरण

(b) Father's/Husband's Name (पिता / पति का

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 1992

(d) Nationality (राष्ट्रीयता): भारत

(e) UID No. (यूआईडी सं.):

(f) Passport No. (पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि):

Place of Issue (जारी करने का स्थान):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN)

S.No. (क्र.सं.)	Id Type (पहचान पत्र का प्रकार)	Id Number (पहचान संख्या)
1		

(h) Address (पता):

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	मुख्य प्रशासनिक भवन, सैक्टर-06 नौएडा, नौएडा सैक्टर-20, कमिश्नरेट गौतमबुद्ध नगर, उत्तर प्रदेश, भारत
2	स्थायी पता	मुख्य प्रशासनिक भवन, सैक्टर-06 नौएडा, नौएडा सैक्टर-20, कमिश्नरेट गौतमबुद्ध नगर, उत्तर प्रदेश, भारत

(i) Occupation (व्यवसाय):

(j) Phone number (दूरभाष सं.):

Mobile (मोबाइल सं.):

7. Details of known/suspected/unknown accused with full particulars

(ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या):

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

S.No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	संजीव श्रीवास्तव			1. 148 एफ0, पाकेट 4, मयूर विहार, फेज 1, दिल्ली, इ-डिस्ट्रिक्ट, दिल्ली, भारत
2	सुरेन्द्र सिंह देओल			1. जी-6/376, ब्लॉक-जी, पाकेट-6, सै0-16 रोहिणी सै0-15 नोर्थ वे, रोहिणी, दिल्ली, भारत
3	संजीव कुमार		पिता का नाम : जे0पी0 शर्मा	1. सी-164, मयूर विहार फेस 1, इ-डिस्ट्रिक्ट, दिल्ली, भारत
4	राकेश चावला		पिता का नाम : स्व0 सी0एल0 चावला	1. 385 कोहाट एनक्लेव पीतमपुरा, इ-डिस्ट्रिक्ट, दिल्ली, भारत

8.Reasons for delay in reporting by the complainant/informant

(शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9.Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र.सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value (In Rs/-) (मूल्य (रु में))
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10.Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य(रु

11.Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण सं., यदि कोई हो):

S.No.	UIDB Number
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12.First Information contents (प्रथम सूचना तथ्य):

नकल तहरीर नवीन ओखला औद्योगिक विकास प्राधिकरण मुख्य प्रशासनिक भवन, सैक्टर-06, नौएडा पत्र संख्या: नौएडा/ मु0वा0नि0/2022/2539 दिनांक: 25.02.2022 सेवा में, Deputy Commissioner of Police, Head Quater, Noida, Gautam Budh Nagar विषय:- प्राथमिकी दर्ज कराये जाने के संबंध में। महोदय, कृपया माननीय राष्ट्रीय हरित अधिकरण द्वारा नौएडा क्षेत्र में स्थापित हाई राइज गुप हाऊसिंग परियोजनाओं में एस0टी0पी0 कियाशील है अथवा नहीं, के सम्बन्ध में दिए गए निर्देशों के अनुरूप इस प्रयोजन हेतु गठित संयुक्त समिति द्वारा की गई जच के दौरान यह पाया गया कि निम्नलिखित परियोजनाओं में एसटी0पी0 कियाशील नहीं है जो कि पर्यावरणीय स्वीकृति में दी गई शर्तों का उल्लंघन है। यह भी अवगत कराना है कि माननीय एन0जी0टी0 में गुप हाऊसिंग परियोजनाओं में एस0टी0पी0 के निर्माण / क्रियाशीलता के सम्बन्ध में ओ0ए0 संख्या- 1002/2018 अभिष्ठ कुसुम गुप्ता बनाम उ0प्र0 व अन्य विचाराधीन है। विभिन्न तिथियों


 (Sanjay Parashar)
 Senior Manager
 Jal Div-I, NOIDA

को प्राधिकरण में जमा कराये गये उत्तर में 4 परियोजनाओं द्वारा शपथ पत्र प्रस्तुत किए गए थे जिसके अनुसार परियोजनाओं को स्थल पर एस0टी0पी0 क्रियाशील किया जाना था। शपथ पत्र में दी गई अवधि समाप्त हो गई है लेकिन इन परियोजनाओं में अभी तक स्थल पर एस0टी0पी0 को क्रियाशील नहीं किया गया है जो कि इन परियोजनाओं द्वारा स्टाम्प पेपर पर दिए गए शपथ पत्र का भी उल्लंघन किया गया है। माननीय एन0जी0टी0 में पारित अपर मुख्य कार्यपालक अधिकारी महोदय द्वारा पत्र सं नोएडा / उ0म0प्र0(जल) / 2022/04 दिनांक 09.02.2022 के द्वारा ग्रुप हाउसिंग भूखण्डों में एस0टी0पी0 निर्मित / क्रियाशील न होने की दशा में आईपीसी धाराओं में मुकदमा पंजीकृत कराने हेतु निर्देशित किया गया है जिनका विवरण निम्नानुसार है:- क्र0स0 1.आवंटी संस्था का नाम- मै एसोटेक विंडसर कोर्ट, भूखण्ड सं0/ सेक्टर जीएच0-04/सेक्टर 78 , नोएडा आवंटी संस्था द्वारा दिए गए शपथ पत्र में एस0टी0पी0 के क्रियाशील किए जाने की तिथि- 10.01.2022 डायरेक्टर का नाम- श्री संजीव श्रीवास्तव डायरेक्टर का पता- 148 एफ0, पाकेट 4, मयूर विहार, फेज 1, दिल्ली-110091 क्र0स0 2. आवंटी संस्था का नाम- मै0 गार्डेनिया इंडिया लि0 भूखण्ड सं0/ सेक्टर जीएच0-09/सेक्टर 75 , नोएडा आवंटी संस्था द्वारा दिए गए शपथ पत्र में एस0टी0पी0 के क्रियाशील किए जाने की तिथि- 10.01.2022 डायरेक्टर का नाम- श्री सुरेन्द्र सिंह देओल डायरेक्टर का पता- के0/ओ0 श्री खजान सिंह, जी-6/376, ब्लाक-जी, पाकेट-6 सैक्टर-16 रोहिणी सैक्टर-15 नोर्थ वेस्ट क्र0स0 3.आवंटी संस्था का नाम- मै फ्यूटेक शैल्टर्स प्रा0लि0 भूखण्ड सं0/ सेक्टर जीएच0-10/सेक्टर 75 , नोएडा आवंटी संस्था द्वारा दिए गए शपथ पत्र में एस0टी0पी0 के क्रियाशील किए जाने की तिथि- 10.01.2022 डायरेक्टर का नाम- श्री संजीव कुमार पुत्र श्री जे0पी0 शर्मा डायरेक्टर का पता- सी-164, मानु अपार्टमेंट , मयूर विहार फेस-1 दिल्ली-110092 क्र0स0 4.आवंटी संस्था का नाम- मै स्काईटेक कनस्ट्रक्शन प्रा0लि0 भूखण्ड सं0/ सेक्टर जीएच0-01डी/सेक्टर 76 , नोएडा आवंटी संस्था द्वारा दिए गए शपथ पत्र में एस0टी0पी0 के क्रियाशील किए जाने की तिथि- 30.11.2021 डायरेक्टर का नाम- श्री राकेश चावला पुत्र श्री स्व0 सी0एल0 चावला डायरेक्टर का पता- 385, कोहाट इन्कलेव, प्रीतमपुरा दिल्ली अतः अनुरोध है कि स्थल पर एस.टी.पी. का निर्माण नहीं किये जाने के आरोप में संदर्भित आवंटी संस्थाओं के विरुद्ध सुसंगत धाराओं के अंतर्गत प्रथम सूचना रिपोर्ट दायर करने का कष्ट करें। हस्ताक्षर अग्रेजी अपठनीय सहायक प्रबन्धक नौएडा प्रतिलिपि: C.P., गौतमबुद्ध नगर को इस आशय के साथ कि प्रथम प्राथमिकी दर्ज कराने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें। 2. मुख्य कार्यपालक अधिकारी महोदय को सूचनार्थ। 3. अपर मुख्य कार्यपालक अधिकारी (पी0) महोदय को सूचनार्थ। 4. Add. C.P., गौतमबुद्ध नगर को इस आशय के साथ कि प्रथम प्राथमिकी दर्ज कराने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें। 5. महाप्रबन्धक (नियोजन) को सूचनार्थ। 6. उपमहाप्रबन्धक (जल) को सूचनार्थ। सहायक प्रबन्धक नौएडा एसडी अग्रेजी नोट- मै एचएम 270 किशन सिंह प्रमाणित

करता हूँ कि उक्त तहरीर मेरे द्वारा कंप्यूटर पर शब्द ब शब्द बोल बोल कर का0 1267 धर्मेन्द्र पाल से टाइप कराई गई। अलावा तकनीकी त्रुटि के।

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद्र सं. 2 में उल्लेख धारा के तहत है।)

(1) **Registered the case and took up the investigation:** (प्रकरण दर्ज किया गया और जांच के लिए लिया गया) or (या)

(2) **Directed (Name of I.O.)** MANOJ KUMAR RAI **Rank** SI (Sub-Inspector)
(जांच अधिकारी का नाम): (पद):

No. 982610293 **to take up the Investigation**
(सं.): (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or (या)

(3) **Refused investigation due to** (जांच के लिए):

or (के कारण इंकार किया या)

(4) **Transferred to P.S.** **District**
(थाना): (ज़िला):
on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित) .

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost.
(शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी।)

R.O.A.C.(आर. ओ .ए .सी.)

28

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

14 Signature/Thumb impression of the complainant / informant.(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15 Date and time of dispatch to the court
(अदालत में प्रेषण की दिनांक और समय):

**Signature of Officer in charge,
Police Station**

(थाना प्रभारी के हस्ताक्षर)

Name Sharad Kant Sharma

Rank SI (Sub-Inspector)

No. 132290195


(Sanjay Parashar)
Senior Manager
Jal Div-I, NOIDA

नवीन ओखला औद्योगिक विकास प्राधिकरण
मुख्य प्रशासनिक भवन, सैक्टर-06, नौएडा

पत्र संख्या: नौएडा/मु0वा0नि0/2022/2549
दिनांक: 11-3-2022

कार्यालय आदेश

ओ.ए. नं0-1002/2018 अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में मा0 एन.जी. टी. द्वारा दिनांक 23.12.2021 को पारित आदेश के पृष्ठ संख्या-30 पर निम्नवत् निर्देश दिये गये हैं:-

iii. Granting partial or completion certificate must be compliant with EC/Consent condition.

मा0 एन.जी.टी. द्वारा पारित उपरोक्त निर्देशों का अनुपालन सुनिश्चित किया जाए एवं प्राधिकरण द्वारा आवंटित समस्त श्रेणी की सम्पत्तियों के आंशिक अधिभोग प्रमाण पत्र अथवा पूर्ण अधिभोग प्रमाण पत्र जारी किये जाने से पूर्व यह सुनिश्चित कर लिया जाये कि State Environmental Impact Assessment Authority द्वारा जारी पर्यावरणीय स्वीकृति/सहमति में उल्लेखित समस्त शर्तों का अनुपालन सुनिश्चित हो गया है।


(रितु माहेश्वरी)
मुख्य कार्यपालक अधिकारी,
नौएडा o/c

प्रतिलिपि:-

1. अपर मुख्य कार्यपालक अधिकारी (पी/एम) को सूचनार्थ।
2. विशेष कार्यपालक अधिकारी (टी-1/टी-11/जे) को सूचनार्थ।
3. प्रधान महाप्रबन्धक को सूचनार्थ।
4. महाप्रबन्धक (के) को सूचनार्थ।
5. महाप्रबन्धक (नियोजन) को अनुपालनार्थ।
6. गार्ड फाईल हेतु


मुख्य कार्यपालक अधिकारी,
नौएडा o/c

(संजय पाराशर)

वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम, नौएडा

WETLAND NEAR SECTOR-51, NOIDA 1st



(संजय पाराशर)
वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम, नौएडा

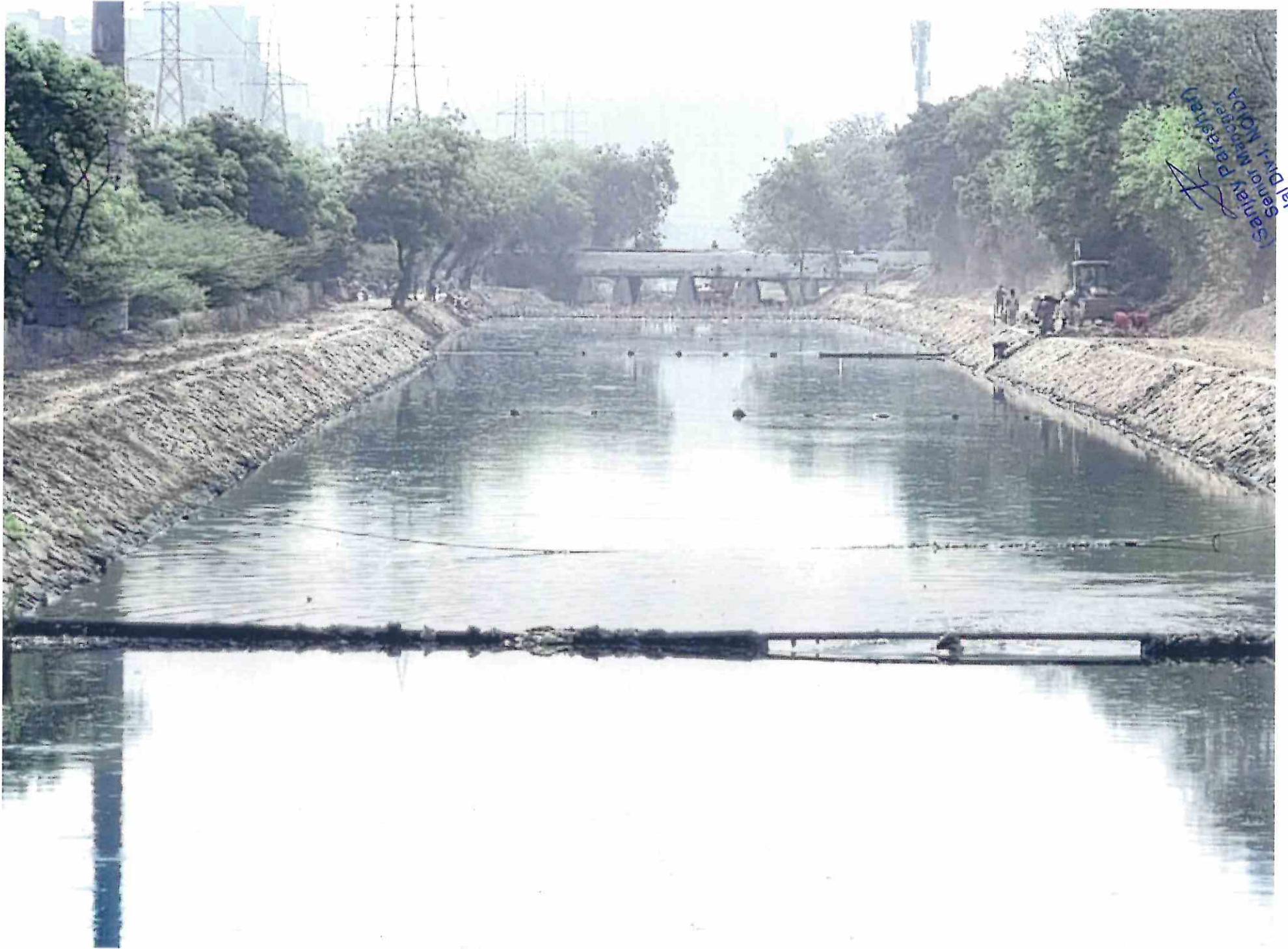
ANNEXURE - F
92

WETLAND NEAR SECTORS - 51, NOIDA




 (Sanjay Parashar)
 Senior Manager
 JAL DIAL, Noida

33



Jal. Bukit Nanyang
Senor Parastan
Sanjay Parastan

कार्यालय अधिशासी अभियंता
हैड वर्क्स खण्ड आगरा नहर,
ओखला नई दिल्ली-25

जनपद गौतमबुद्धनगर में स्थित नौएडा मुख्य नाले में सैक्टर-50, नौएडा के निकट स्थलीय
(In-Situ) वैटलैण्ड का निर्माण कार्य की भौतिक प्रगति

S.N	Name of Work	Physical Progress
	जनपद गौतमबुद्धनगर में स्थित नौएडा मुख्य नाले में सैक्टर-50, नौएडा के निकट स्थलीय (In-Situ) वैटलैण्ड का निर्माण कार्य	100%

अधिशासी अभियंता
हैड वर्क्स खण्ड आगरा नहर,
ओखला नई दिल्ली-25

(Sanjay Parashar)
Senior Manager
Jal Div-I, NOIDA

UNDER CONSTRUCTION WETLAND NEAR NSEZ, NOIDA



(संजय पाराशर)
वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम, नोएडा

(Signature)
Manager
Noida

Under construction WETLAND Near NSEZ, Noida

ANNEXURE - G
36

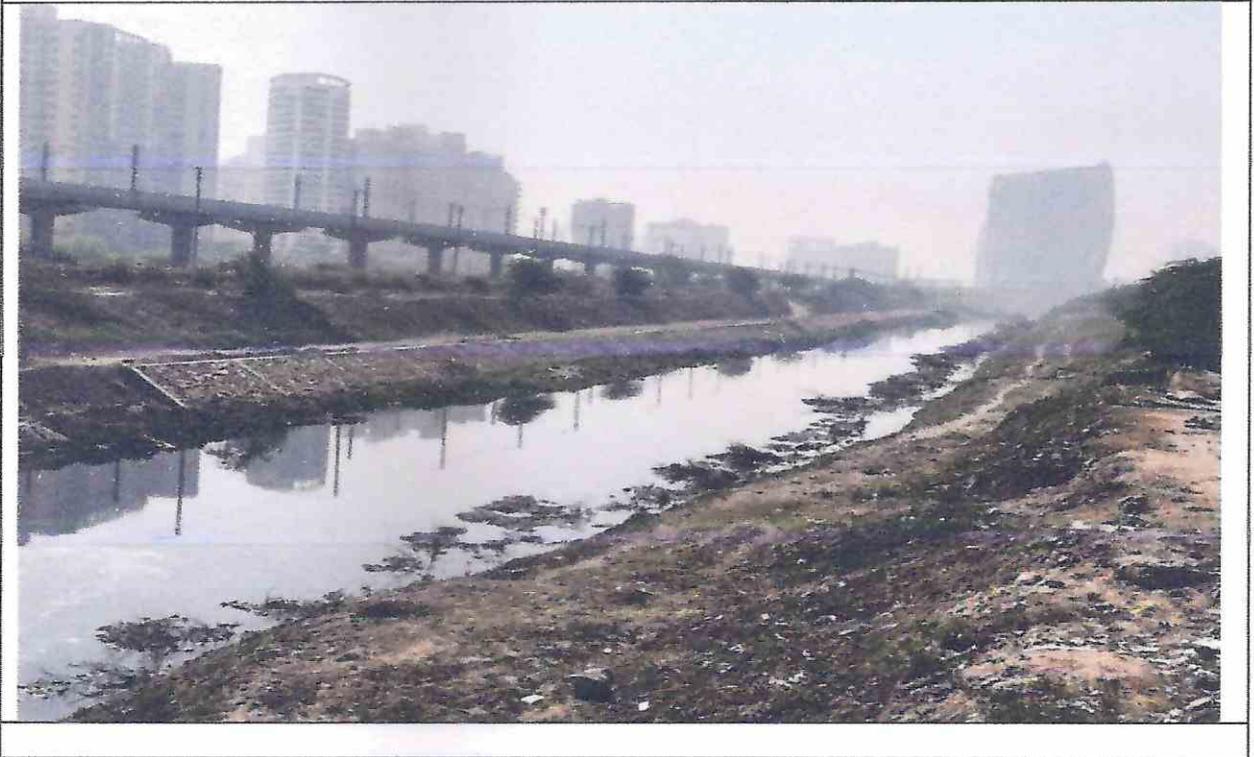
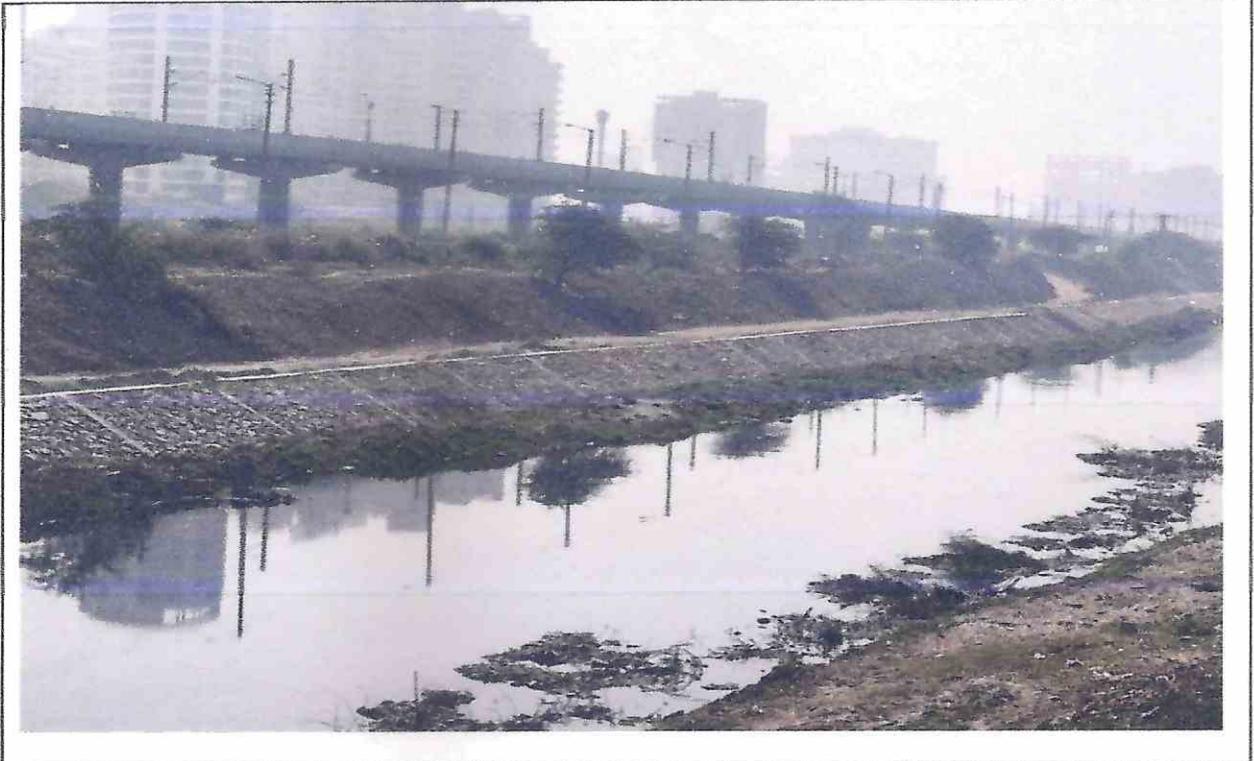


27



(Sanku Parashar)
Sanku Parashar
Sector 17, NOIDA
UP, INDIA

WETLAND NEAR ADVANT TOWER, SECTOR-142, NOIDA III rd.



(संजय पाराशर)
वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम, नौएडा

कार्यालय अधिशासी अभियंता
हैड वर्क्स खण्ड आगरा नहर,
ओखला नई दिल्ली-25

जनपद गौतमबुद्धनगर में स्थित नौएडा मुख्य नाले में दादरी कॉसिंग, एन0एस0ई0जेड0 के निकट स्थलीय (In-Situ) वैटलैण्ड का निर्माण कार्य की भौतिक प्रगति

S.N	Name of Work	Physical Progress
	जनपद गौतमबुद्धनगर में स्थित नौएडा मुख्य नाले में दादरी कॉसिंग, एन0एस0ई0जेड0 के निकट स्थलीय (In-Situ) वैटलैण्ड का निर्माण कार्य	15%


अधिशासी अभियंता
हैड वर्क्स खण्ड आगरा नहर,
ओखला नई दिल्ली-25


(Sanjay Parashar)
Senior Manager
Jal Div-I, NOIDA

(40)

कार्यालय अधिशासी अभियंता
हैड वर्क्स खण्ड आगरा नहर,
ओखला नई दिल्ली-25

जनपद गौतमबुद्धनगर में स्थित नौएडा मुख्य नाले में सैक्टर-142, एडवांट बिल्डिंग के निकट स्थलीय (In-Situ) वेटलैण्ड का निर्माण कार्य की भौतिक प्रगति

S.N	Name of Work	Physical Progress
	जनपद गौतमबुद्धनगर में स्थित नौएडा मुख्य नाले में सैक्टर-142, एडवांट बिल्डिंग के निकट स्थलीय (In-Situ) वेटलैण्ड का निर्माण कार्य	15%

अधिशासी अभियंता
हैड वर्क्स खण्ड आगरा नहर,
ओखला नई दिल्ली-25

(Sanjay Parashar)
Senior Manager
Jal Div-I, NOIDA

H' (4) H N M O N I S H

S No.	Name of Work	Estimated Cost. (in lacs)	Action Plan	C.B. No.	Date of Start	Date of Completion	Remarks
1	Installation of non clog submersible pump at SPS-115, Noida	60.00	Newly constructed SPS-115 non clog pump are to be installed. Presently sewer is disposed in near by existing sewer line.	209/DGM(Jal)/AO/SM(Jal)-I/18-19 Dt. 18.02.2019	18.02.2019	17.08.2019	Work Completed
2	Strengthening of sewer line in Ph-2, hosiery complex, sector-84 & 85, Noida	388.81	Presenting sewer line of said sectors are connected to existing sewer line that causes frequent sewer jam/over flow	27/AO/DGM(Jal)/SM(Jal)-III/19-20 Dt. 22.07.2019	22.07.2019	21.01.2020	Work Completed
3	P/L disposal sewer line from SPS-85 to rising main passes from sector-92 MSPS, Noida	154.40	Presenting sewer line of said sectors are connected to existing sewer line that causes frequent sewer jam/over flow	75/AO/DGM(Jal)/SM(Jal)-III/19-20 Dt. 25.11.2019	25.11.2019	23.03.2020	Work Completed
4	Strengthening of sewer line (Connection of sec-74, 75, 76, 77, 78, 79, 116 to SPS-117) Noida	593.45	Presenting sewer line of said sectors are connected to existing sewer line that causes frequent sewer jam/over flow	110/AO/DGM(Jal)/SM(Jal)-III/19-20 Dt. 03.01.2020	03.01.2020	30.06.2020	Work Completed
5	Strengthening of sewerage (Relaying of 400mm DI rising main line SPS-2/5) Noida	87.88	Old sewer line leaking frequently and is to be replaced.	58/DGM(Jal)/AO/SM(Jal)-I/20-21 Dt. 24.07.2020	24.07.2020	23.01.2021	Work Completed
6	P/L of main Sewer line from B-Block Sector-19 to SPS-18) Noida	172.07	Strengthening of old/undersized sewer line for proper functioning of sewerage system. Contract Bond prepared. Work in progress	153/DGM(Jal)/AO/SM(Jal)-I/18-19 Dt. 19.10.2020	19.10.2020	18.07.2021	Work Completed
7	Strengthening of main sewer line from SPS-10 to STP-54, Noida	225.00	Strengthening of old/undersized sewer line for proper functioning of sewerage system. Contract Bond prepared. Work in progress DOS 26.07.2021 to DOC 25.07.2022.	19/GM(Jal)/AO/SM(Jal)-I/21-22 Dt. 26.07.2021	26.07.2021	25.07.2022	Work Completed
8	Shifting of Sewer line from Group Housing plot GH-01B to SPS-43 Part-A) Noida	380.88		09/AO/GM/Jal-III/21-22 Dt. 23.06.2021	23.06.2021	22.03.2022	Work Completed
9	Shifting of Sewer line from Group Housing plot GH-01B to SPS-43) Noida	210.93		07/AO/GM/Jal-III/21-22 Dt. 17.06.2021	17.06.2021	16.03.2022	Work Completed
10	D/o Village (P/L Water & Sewer line relaying old choaked & damaged line in Village-Bhangel) Noida	177.27		19/GM(Jal)/AO/SM(Jal)-I/21-22 Dt. 06.07.2021	06.07.2021	05.07.2022	Work Completed
Total		2450.69					

जल खाण्ड-प्रथम, नौएडा

(संजय पारशर)
वरिष्ठ प्रबन्धक(SANJAY PARASHAR)
SENIOR MANAGER (JAL)-I
NOIDAA.K. VARUN)
SENIOR MANAGER (JAL)-III
NOIDA

INSPECTION OF 30 DRAINS BY NEERI



(संजय पाराशर)
वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम, नौएडा

NEW OKHLA INDUSTRIAL DEVELOPEMENT AUTHORITYOFFICE OF THE SR. MANAGER JAL DIVISION-1
SECTOR-5, NOIDA

NO NOIDA/S.M. JAL-1/2022/02

Dated- 1/4/2022

The Director
CSIR- National Environmental
Engineering
Nehru Marg Nagpur- 440020

Subject- In Situ & Ex-Situ Treatment Of Domestic Waste Water Flowing In Drains Of Noida City.

Reference- Letter No- WWTD/Noida/Drain Treatment/01 dated 21.03.2022

Respected Sir,

With reference to your letter cited above for your project proposal for In -situ & Ex-situ treatment of domestic waste water flowing in drains of Noida city has been approved by the competent authority. Hence you are requested to submit the draft M.O.U. for approval. So that, after signing M.O.U. work can be started at the earliest in compliance of hon,ble NGT guidelines.


(Sanjay Parashar)
Sr. Manager Jal-1
Noida
OLV

Copy to –

- 1 P.S. to ACEO (M) Noida for information please.
- 2 PGM Noida for information.
- 3 GM Noida for information.
- 4 DGM (Jal) Noida for information
- 5 DGM (Health) Noida for information.


Sr. Manager Jal-1
Noida
OLV


(संजय पाराशर)
वरिष्ठ प्रबंधक
जल खण्ड-प्रथम, नौएडा

नवीन ओखला औद्योगिक विकास प्राधिकरण
कार्यालय वरिष्ठ प्रबन्धक (जल-बाह्य संस्था)
सैक्टर-5, नौएडा।

पत्र सं० नौएडा/व०प्र० (जल-बा०सं०)/22/72/
दिनांक : 05/05/2022

वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम
सैक्टर-5, नौएडा।

विषय :- माननीय NGT में पारित निर्णय के आदेश दिनांक 23.12.2022 के अनुपालन के सम्बन्ध में।

सन्दर्भ : NGT OA No. 1002/ 2018 titled Abhist Kusum Gupta Vs State of Uttar Pradesh & Ors order dated 23/12/2021.

कृपया अपने पत्र सं०- नौएडा/व०प्र० (जल-1)/22/150 दिनांक 05.05.2022 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से आपके द्वारा माननीय न्यायालय में दिनांक 12.05.2022 को प्रस्तुत की जाने वाली Compliance Report हेतु बिन्दु सं०-20(v) के क्रम में अद्यतन स्थिति से अवगत कराने, तथा दिशा-निर्देशों के क्रम में समस्त STPs पर Online monitoring system के स्थापित किये जाने तथा इस खण्ड के अन्तर्गत प्रगतिरत 80 MLD STP & 100 MLD STP के निर्माण की अद्यतन स्थिति की आख्या प्रस्तुत करने हेतु अनुरोध किया गया है।

उपरोक्त क्रम में वांछित पत्र के साथ संलग्न है।

संलग्नक : यथोपरि।


(राकेश कुमार)
वरिष्ठ प्रबन्धक
जल-बाह्य संस्था, नौएडा।

प्रतिलिपि :-

1. अपर मुख्य कार्यपालक अधिकारी (एम) महोदय को सादर अवलोकनार्थ प्रेषित।
2. प्रधान महाप्रबन्धक महोदय को सादर अवलोकनार्थ प्रेषित।
3. महाप्रबन्धक महोदय को सादर अवलोकनार्थ प्रेषित।
4. उप महाप्रबन्धक (जल) महोदय को सादर सूचनार्थ प्रेषित।

वरिष्ठ प्रबन्धक
जल-बाह्य संस्था, नौएडा।

(संजय पाराशर)
वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम, नौएडा।

(J)
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Noida has six numbers of fully functional Sewage Treatment Plants (STPs). Existing capacity of six STPs is 231 MLD. Sewage generation on an average is 215 MLD.

1. All six STPs in noida located in sector 50, 54, 123 and 168 are running as per standardised design of Sequence Batch Reactor (SBR) technology, including ensuring fecal coliform on the originally designed parameter. To include the newly introduced parameter of fecal coliform by NGT/NamamiGange, TTP (Tertiary Treatment Plant) and UV plant (Ultraviolet plant) have been proposed. A proposal incorporating these new standards of TTP and UV plant is being formulated and will be submitted soon for administrative approval. Expected completion by September, 2023.
2. **Present utilization of treated effluents is as follows:**
 - 2 (A). To irrigate parks, green belts, dust-free zones along the roads by Horticulture, Golf Course sector 38A, Botanical Garden, Biodiversity Park, Dalit PrernaSthal and Stadium sector 21 A in Noida. Further order has been passed to use treated water in remaining parks and green belts where originally laid out treated water lines are no longer functional due to developmental damage.
 - 2 (B). For use in construction projects by private builders and construction projects by government builders on a chargeable basis.
 - 2 (C). For filling firefighting stations
 - 2 (D). To fill the operational wetlands in sector 54 and 91.
 - 2 (E). For sprinkling water on roadsides and ongoing construction work sites to avoid dust settlement.
3. OCEMS (Online Continuous Effluent Monitoring Systems) is being installed at 04 STP (02 at sector 54; 02 at sector 50) and the other two STPs in sector 123 and sector 168 are under tendering process.

Two new STPs are under construction.

STP	As per compliance dt. 23.12.2021 Progress (%)	Present progress (%)	Total cost of project (in Cr.)
80 MLD	73%	87%	Rs. 115.44
100 MLD	76%	92%	Rs. 143.58

Date of Completion as per Contract Bond 02.09.2022
Trial of STP will start in August-2022.


(RAKESH KUMAR)
SENIOR MANAGER
JAL-OUTER AGENCY


(संजय प्रकाश)
वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम, नौरडा



(संजय पाराशर)
वरिष्ठ प्रबन्धक
जल सफाई प्रभाग, नौएडा